

Santosh

***IN THE HIGH COURT OF BOMBAY AT GOA***

***LD-VC-CW-337-2020***

Sunil Deshpande. .... Petitioner.

Versus

The State and ors. .... Respondents.

Mr. Gaurish Agni, Advocate for the Petitioner.

Mr. D. J. Pangam, Advocate General with Ms. Maria Correia,  
Additional Government Advocate for the Respondents.

***Coram : M.S. Sonak, J.***

***Date : 11<sup>th</sup> November, 2020.***

**P.C. : -**

Heard Mr. Agni for the Petitioner. Mr. D.J. Pangam,  
learned Advocate General appears along with Ms. Maria Correia,  
Additional Govt. Advocate for the Respondents.

2. The Respondents to file response to this Petition on or  
before 26<sup>th</sup> November, 2020 and furnish advance copy to the learned  
Counsel for the Petitioner, by email.

3. Any further action in pursuance of the tender process which  
is challenged in this Petition, shall be subject to further orders in this  
Petition. All contentions/objections of the Respondents are kept

open.

4. S.O. to 1<sup>st</sup> December, 2020.

***M.S. Sonak, J.***